

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : Daffodil Shelters Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/108(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/2087(CHE)2023

---

**ORDER**

Ld. Liquidator Mr. Prakul Thadi is present in person.

This Application has been filed to take on record the First Progress Report.

The report is taken on record subject to all just exceptions.

Accordingly, IA(IBC)/2087(CHE)2023 stands **disposed off**.

-sd-

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

-sd-

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)